

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Establishment Section) **Civil Secretariat,**  
Srinagar/Jammu

Subject: Promotion in Jammu and Kashmir Legal (Gazetted) Service.

Government Order No. **2909** -JK(LD) of 2024.  
Dated: 02 -03- 2024.

Pending confirmation by the DPC/PSC, sanction is hereby accorded to the officiating promotion of the following Assistant Legal Remembrancers as Deputy Legal Remembrancers in the Jammu and Kashmir Legal (Gazetted) Service in their own pay and grade with charge allowance as admissible under rules:-

1. Mtr. Suriya Saleem
2. Mr. Zahoor Abass (ST)
3. Mr. Zahoor Ahmad Ganie
4. Mr. Zahoor Ahmad Wani
5. Mr. Syed Ahsan-ul- Haq (RBA)
6. Mtr. Zareena Akhter (RBA)
7. Ms. Tawheeda (RBA).

The officiating promotion shall, however, be subject to the following conditions: -

- a. It shall be subject to satisfactory vigilance clearance from the General Administration Department (Vigilance).
- b. It shall be subject to outcome of writ petition / O.A, if any, pending before any court of law/ Tribunal.
- c. The seniority of promotes shall be fixed in the cadre of Deputy Legal Remembrancer after their confirmation/ regularization from DPC/PSC.
- d. The officers on their officiating promotion shall continue, till further orders, in their respective departments/ offices.

**By Order of Hon'ble Lieutenant Governor.**

Sd/-

(Achal Sethi)

Secretary to Government

No.LAW-Estt/124/2023-10

Dated 02-03-2024

Copy to the :-

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Principal Secretary to Government, Agriculture Production and Farmers Welfare Department.
3. Joint Secretary (JAK), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, General Administration Department.
5. Secretary to Government, Cooperative Department.
6. Director Archives, Archaeology and Museums, J&K Srinagar.

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7. Secretary, J&K Public Service Commission.
8. Chairman, BOPEE, J&K.
9. Director Finance, Department of Law, Justice and Parliamentary Affairs.
10. Commissioner Food and Drugs Administration, J&K.
11. Managing Director, ICDS, J&K.
12. Director Litigation, Jammu/ Kashmir.
13. Director Urban Local Bodies, J&K.
14. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Government Order file
16. Concerned file.

*Ashish Gupta*  
02.03.2024

(Ashish Gupta)  
Additional Secretary to Government

